(a) the steps Government propose to take for expanding production of coal in Second Five Year Plan;

Oral Answers

- (b) whether coal producers have submitted plans for more production of coal: and
- (c) if so, whether Government have approved their plans?

The Deputy Minister of Production (Shri Satish Chandra): (a) Besides increasing the output from the existing collieries in the public and private sectors and the contiguous areas, it is proposed to open new coal-fields in Korba, Korea, Jhilimili, Bisrampur, Kathara, Ramagarh and Karanpura.

- (b) Yes.
- (c) Plans are being scrutinized.

Shri Krishnacharya Joshi: May I know what is the target of production of coal proposed in the Second Five Year Plan?

Shri Satish Chandra: Sixty million tons.

Shri Krishnacharya Joshi: May I know whether there is any proposal to nationalise the private collieries to achieve this target?

**Shri Satish Chandra:** It is not proposed to nationalise the private collieries at present.

Shri Kamath: Is Government aware that there are some coal-mines in Madhya Pradesh which used to be worked till about twenty-five years ago and which have since fallen into disuse; and if so, what are Government's plans with regard to those coalmines?

Shri Satish Chandra: The names of the places that I have read out,—Korba, Jhilimili, Korea, Bisrampur—are in Madhya Pradesh. There is a big development programme to raise coal from those mines.

Shri Kamath: What about Mohpani?

The Minister of Production (Shri K. C. Reddy): I think the hon. Member

has in mind the coal-mines which were being worked some years ago and which are not being worked now. They were given up for some good reasons, but now we are examining the question again to see if they could be profitably opened up again.

सरवार ए०एस० सहगल: क्या यह तच है कि कोरब भीर विसरामपुर में जो प्रायवेट सेक्टर की तरफ से काम हो रहा है उसको जो सहलियते आपकी तरफ से या मध्य प्रदेश सरकार की तरफ से मिलनी चाहियें वह नहीं मिल रही हैं?

श्री सतीज्ञ चंद्र : कोरबा में बहुत कम काम प्राइवेट सैक्टर की तरफ़ से हो रहा हैं। बड़े पैमाने पर सरकार की तरफ़ से काम शुरु किया जा रहा है।

INTERNATIONAL FILM FESTIVAL

\*855. Shri Gadilingana Gowd: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether India has been invited to participate in the International Film Festivals at Cannes and Berlin;
- (b) if so, whether Government have decided to participate; and
- (c) the films that have been selected for show at the festivals?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Yes, Sir.

(c) From amongst films eligible according to the rules prescribed by the Festival, Feature films called "Pather Panchali" and "Shevagyachya Shenga" and documentaries entitled "Rights of Man" & "Growing Coconuts" have been selected for entry in the Festival at Cannes. Selection for the Berlin Festival is yet to be made.

Shri Gadilingana Gowd: May I know whether the Government have consulted the Film Manufacturers' Association in this matter?

Dr. Keskar: This is all done in consultation with the producers & manufacturers; we ourselves do not take an initiative unless we consult them.

Shri Gadilingana Gowd: May I know whether the State Governments also were consulted?

**Dr. Keskar:** No. I do not think the question of consulting them arises here.

Shrimati Kamlendu Mati Shah: It is said that so far the films that have been sent abroad have not been well chosen. Is it true? If so, will the films that are going to be sent abroad in future be chosen better?

Dr. Keskar: I did not catch the first part of the question.

Mr. Speaker: The selection in the past was not good.

Dr. Keskar: Generally the Government does not participate in the selection of the films, unless in any of these Festivals India is officially invited. These Festivals were held by the film producing community itself, and producers directly and independently participated in them—there are a few Festivals for which we were officially invited. But we help the producers in making the best possible selection in such cases.

## CONTRACTS RATIONALISATION COMMITTEE

- \*856. Shri S. C. Samanta: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 647, on the 10th August, 1955 and state:
- (a) which of the recommendations of the Contracts Rationalisation Committee have been accepted by Government;
- (b) whether they have attracted suitable contractors to ensure rational tenders; and
- (c) how far the object of the establishment of such a committee has been fulfilled?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) Most of the

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- recommendations of the Committee have been accepted. These relate mainly to the terms and conditions of contracts. The matter was last discussed with the representatives of Contractors on 21-12-1955 who asked for more time to study the draft form. Their comments have since been received and formal orders are expected to be issued shortly.
- (b) and (c). It is too early to make a definite statement.
- Shri S. C. Samanta: May I know how many formal orders up to date have been issued by Government?
- Shri P. S. Naskar: Formal orders have been issued on Chapters VII and VIII of the Report, relating to earnest money and security deposit.
- Shri S. C. Samanta: May I know the time when this Committee was set up, the time when it submitted its report and why Government took so long to carry out the recommendations?
- Shri P. S. Naskar: The Committee was set up sometime in 1952 and they have submitted their report in 1953. The decisions have not really been held up. There are certain recommendations which require detailed study. And, as I said, certain formal orders have been issued and the other orders will shortly be issued.
- Shri S. C. Samanta: May I know whether the reaction of the contractors has been received by Government?
- Shri P. S. Naskar: Yes, I think they have submitted their recommendations sometime back, and the contract form will be suitably amended.

## WRITTEN ANSWERS TO QUESTIONS

PRICE OF TYRES

\*832. Shri N. B. Chowdhury: Will the Minister of Commerce and Industry be pleased to state: